

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF PRONOUNCEMENTS**

**FOR 12<sup>TH</sup> SEPTEMBER, 2025**

Court Room No.01 Time : AM/PM

(VC link for the Court Room is as given in the Constitution for the period)

**Before Shri Mahavir Singh, Vice President**

PRONOUNCEMENTS					
S.No.	Appeal Number	Assessee	Bench	Date of Hearing	Author
1	3396/Del/2025	Rupam Dubey Vs. ITO	SMC	03.09.2025	VP
2	3376/Del/2025	Mahesh Chand Garg Vs. ITO	SMC	03.09.2025	VP
3	3275/Del/2025	Jaivir Vs. ITO	SMC	03.09.2025	VP
4	3271/Del/2025	The Sai Man Education Society Vs. ITO	SMC	03.09.2025	VP
5	3119/Del/2025	Venkateswarlu Chandu	SMC	03.09.2025	VP
6	2768/Del/2025	Urmila Devi Vs. ITO	SMC	03.09.2025	VP
7	2415/Del/2025	Brijesh Kumar Goswami	SMC	03.09.2025	VP
8	4046/Del/2025	Nafees Ahmad Vs. ITO	SMC	03.09.2025	VP

  
Assistant Registrar

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